

VOLUNTARY DISCLOSURE OF ASSETS AS ON JANUARY 10, 2012
(In terms of the Resolution adopted in the Full Court Meeting held on 7th May, 1997)

Name : Justice Sudhansu Jyoti Mukhopadhaya
Judge, Supreme Court of India.

Date of Appointment : 13th September, 2011

S. No.	Items	Description	Particulars				Remarks
			Self		Spouse/Dependants		
			Description	Value	Description	Value	
1.	Landed Property	* Building	1) 3300 Sq.Ft. house at North Sri Krishnapuri, Patna.	Rs.12 Lakhs			1) Land purchased on 15.12.1991 measuring 1 Katta 9 Dhur (Rs.1.50 Lakhs) 2) Building constructed between 1992-1994 (Rs.10.50 Lakhs)
		* Flat	2) Flat No.A-904, Family Floor, HRC Professional Hub, Indirapuram, Dist. Ghaziabad (U.P.) Total Area-1875 Sq. Ft. Build up Area-1503 Sq.Ft.(Approx.) (Joint with Mrs. Chandrai Mukhopadhaya)	Rs.40,33,750/-			a) Payment made between 2006-2008 b) Source of Purchase 1) Loan taken from Bank of India, Shyamali Branch, Ranchi – Rs.12 Lakhs. 2) Personal Loan (1. Mr. T.K. Mukherjee (Brother) – Rs.5 Lakhs 2.Mr. R.N. Mukherjee (Brother)- Rs.2 Lakhs 3. Mr. N.R. Banerjee (Brother-in-law) – Rs.2 Lakhs) 3) Amount taken from Provident Fund – Rs.6 Lakhs 4) Amount taken by encashing PPF – Rs.7 Lakhs 5) From personal account and the account of my wife, Mrs. Chandrai Mukhopadhaya – Rs.6.5 Lakhs (approximately)

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			3) Ancestral Property (of Father) Plot No.149, Road No.22-A S.K. Nagar, Patna,Bihar.	1/9 th Share	Mrs. Chandrai Mukhopadhaya	1/6 th Share	One of Father's share on 15 Katta land having a house hereon.
			4)Father, Late S. Mukherjee was a member of Bihar Finance Service House Construction Co-operative Committee Ltd., Patna (Registration No.-4PAT/1973), applied for allotment of a piece of land. He initially deposited a sum of Rs.30,000/- prior to 1st January, 1990. After his death, with the consent of brothers, my name substituted as member of the Committee and deposited further sum of Rs.68,000/-. Allotment of land will be made in future.	Total investment as on 1.1.2012 - Rs.98,000/-			
		* Other Landed Property (Agriculture)	NIL		NIL		
2.	Securities & Investments	*Savings Bank Account (Name of the Bank & Cash Balance)	1) State Bank of India,S.K. Nagar Branch, Patna. 2) State Bank of India Main Branch, Patna. 3) Bank of India, Khan Market Branch, New Delhi. 4) Bank of India, Vastrapur Branch, Ahmedabad. 5)UCO Bank, Supreme Court Branch, New Delhi.	Rs.55,718/- as on 01.01.2012 Rs.6,000/- (approx.) Rs.33,868/ as on 6.01.2012 Rs.1,127/- as on 12.12.2011 Rs.62,479/- as on 09.01.2012	Mrs. Chandrai Mukhopadhaya 1) State Bank of India, S.K. Nagar Branch, Patna.	Rs.54123.27 as on 31.12.11	

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		DORMANT ACCOUNTS (Not under use) 1) Bank of India Jharkhand High Court Branch, Ranchi. 2) IDBI Bank Ajantha Place Main Branch, Ranchi.	Rs.500/- (approx.) Rs.500/- (approx.)	DORMANT A/CS. (Not under use) 1) State Bank of India, Maurya Lok Branch, Patna. 2) Bank of India, Jharkhand High Court Branch, Ranchi. (with daughter Tulika Mukherjee -now independent) 3) Bank of India, Jharkhand High Court Branch, Ranchi. (with daughter Mishtu Mukherjee-dependent) Ms. Mishtu Mukherjee(Daughter) 1) State Bank of India, S.K. Nagar Branch, Patna. 2) State Bank of India, I.I.T. Kanpur Branch, Kanpur.	Rs.156/- (approx.) 1,236.55 (approx.) Rs.547/- (approx.) Rs.59,800/- (approx.) as on 31.12.2011 Rs.16,000/- as on 09.01.2012		
		* Fixed Deposits	NIL		NIL		
		* Shares & Mutual Funds	<u>Joint with Mrs. Chandrai Mukhopadhaya(wife)</u> 1) 4003/HDFC Equity Fund – Growth (SIP) Date of Purchase–23.05.2007 2) 4003/HDFC Equity Fund – Growth (SIP) Date of Purchase–27.05.2011 3) 4008/HDFC Top 200 Fund - Growth(SIP) Dt. of Purchase – 23.5.2007 4) 4008/HDFC Top 200 Fund - Growth(SIP) Dt. of Purchase – 27.5.2011	Cost Value Rs.20,000/- as on 3.11.2011 Cost Value Rs.35,000/- as on 6.01.2012 Cost Value Rs.20,000/- as on 2.11.2011 Cost Value Rs.35,000/- as on 6.01.2012			

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			5) L&T Infrastructure Bonds 2011 A Series purchased on 25.3.2011	Rs.20,000/-			
		* GPF	As deposited and shown in the account of the AG				
		* Insurance	1) LIC of India 2) LIC of India	Sum assured Rs.30,000/= Rs.1,00,000/=	Mrs. Chandrai Mukhopadhaya ICICI Prudential Life Insurance	Sum Assured Rs.2,00,000/-	
3.	Movable Property	* Jewellery (approx.wt.)	5 Sovereigns (approx.)		Mrs. Chandrai Mukhopadhaya 35 Sovereigns (approx.) Ms. Mishtu Mukherjee 25 Sovereigns (approx.)		
		* Vehicles (Date & cost at the time of purchase)	NIL	-	NIL	-	
4.	Liabilities	Loans, if any	1) Loan to be paid to Bank of India, Shyamali Branch. 2) To brother Mr. R.N. Mukherjee.	Rs.12,00000/- (Twelve Lakh) (Less: Instalment already paid) Rs.1 (One) Lakh			
		*Mortgages	Flat No. A-904, Family Floor, HRC Professional Hub, Indrapuram, Ghaziabad (U.P.) mortgaged with Bank of India, Shyamli Branch, Ranchi				
		*Overdrafts	-	-			
		*Unpaid Bills	-	-			
		*Any other liabilities	-	-			